

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

Original Application No.354 of 2015  
Date of order : 06-02-2018

Between :

S.Murali Krishna S/o M.Ayyanna,  
Age about 25 years,  
Postal Assistant (Under Suspension),  
Adoni HO, Kurnool division. ....Applicant

AND

1. Union of India, represented by its  
Secretary to the Government of India,  
Ministry of Communications & IT,  
Department of Posts, Dak Bhavan,  
Sansad Marg, New Delhi – 110001.
2. The Chief Postmaster General,  
AP Circle, “Dak Sadan”, Abids,  
Hyderabad 500 001.
3. The Director of Postal Services,  
O/o The Postmaster General,  
Kurnool Region, Kurnool-518002.
4. The Superintendent of Post Offices,  
Kurnool Division, KURNOOL. ....Respondents

Counsel for the Applicant : Mr M.Venkanna

Counsel for the Respondents : Mr.K.Venkateswarlu,Addl. CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

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Heard Mr.Pavan Kumar representing Mr. M. Venkanna, learned  
counsel for the applicant.

2. The Original Application is dismissed as withdrawn with liberty to file fresh OA. No order as to costs.

(MINNIE MATHEW)  
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)  
JUDICIAL MEMBER

Dated : 6<sup>th</sup> February, 2018.  
Dictated in Open Court.

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